



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

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(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Nov/202324/17

DATED: 15/12/2023

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Nov/202324/17 dated 15/12/2023 of Norms Committee - I for the year 2023-24 was held on 15/12/2023 under the Chairmanship of HARDEEP SINGH, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri R.K. Jaiswal, DO	MHI

2	Shri Rahul Bhardwaj, AD	MSME
3	Shri S. K. Jain, Consultant	DPIIT
4	Shri Shaish Kumar, Consultant (Tech-1)	Technical Consultant, DGFT
5	Shri S.K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT

In Attendance:

S.No.	Name and Designation	Department
1	Shri Santosh Kumar Dubey, Dy.DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	CARCLO TECHNICAL PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004460AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered this case as per agenda and noted that special committee report in this regard is awaited. The Committee decided to defer this case. Case stands deferred.	

Case No.	2 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005337AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered this case as per agenda and noted that special committee report in this regard is awaited. The Committee decided to defer this case. Case stands deferred.	

Case No.	3 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023

HQ File Number	HQRNORM APPLY 00006270AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered this case as per agenda and noted that special committee report in this regard is awaited. The Committee decided to defer this case. Case stands deferred.	

Case No.	4 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006271AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered this case as per agenda and noted that special committee report in this regard is awaited. The Committee decided to defer this case. Case stands deferred.	

Case No.	5 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006272AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

The Committee considered this case as per agenda and noted that special committee report in this regard is awaited. The Committee decided to defer this case.

Case stands deferred.

Case No.	6 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006273AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered this case as per agenda and noted that special committee report in this regard is awaited. The Committee decided to defer this case.	
Case stands deferred.	

Case No.	7 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006274AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered this case as per agenda and noted that special committee report in this regard is awaited. The Committee decided to defer this case.	

Case stands deferred.

Case No.	8 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006276AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered this case as per agenda and noted that special committee report in this regard is awaited. The Committee decided to defer this case. Case stands deferred.	

Case No.	9 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00007020AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered this case as per agenda and noted that special committee report in this regard is awaited. The Committee decided to defer this case. Case stands deferred.	

Case No.	10 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00007021AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered this case as per agenda and noted that special committee report in this regard is awaited. The Committee decided to defer this case. Case stands deferred.	

Case No.	11 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	MUDHRA FINE BLANC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00007098AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	12 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	MAGELLAN AEROSPACE (TUMKUR) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00007151AM24
RA File Number	NA

Licence No and Date	NA
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	13 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	LICRA GREEN TECHNOLOGIES
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00004214AM24
RA File Number	072404000019 AM14
Licence No and Date	0710095521/22/05/2013
Norms Committee Decision:	
Case referred to MHI for examination and comments.	

Case No.	14 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	RAGHU VAMSI MACHINE TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00000116AM24
RA File Number	092404000074 AM14
Licence No and Date	0910056105/23/05/2013
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 09.11.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days.	
Case stands deferred.	

Case No.	15 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	LICRA GREEN TECHNOLOGIES
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004592AM23
RA File Number	072404000428 AM14
Licence No and Date	0710102649/06/03/2014
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 01.09.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days. Case stands deferred.	

Case No.	16 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	HINDUSTAN RUBBER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00002029AM23
RA File Number	052304000292 AM16
Licence No and Date	0510395884/12/10/2015
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 01.09.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days. Case stands deferred.	

Case No.	17 / NC/1/MEET/Nov/202324/17
Case Status	Case Approved
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00006073AM24
RA File Number	052404000573 AM16
Licence No and Date	0510398118/01/04/2016

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) dated 15.12.2023, as under:

A. Item of Export:

1. EGR COOLER ASSY (I-PLATE) PART NO. A200-800-204(Exhaust Gas Recirculation (EGR) Cooler).

QUANTITY: 6000 Nos

2. EGR COOLER ASSY (CCO) PART NO. A200-800-203(EXHAUST GAS RECIRCULATION (EGR) COOLER)

QUANTITY: 6000 Nos

- B. Item of import** from Sl. No. 1 to 22 may be allowed as **Net-to-net under GN-4** with accountability clause.

- C. Item of import** at Sl. No. 23 may be allowed as **applied**.

RA concerned may take suitable consequential action accordingly.

Case No.	18 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	MANN AND HUMMEL FILTER PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00004640AM23
RA File Number	072404000144 AM17
Licence No and Date	0710110190/29/07/2016
Norms Committee Decision:	

The Committee considered the case as per agenda and **decided to call** for the following information from the applicant as per comments of concerned TE:

- i. Justification for varying % wastage on items being used as component.
- ii. Documentary evidence supporting % failure of product in leak test.

Case stands deferred.

Case No.	19 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	MANN AND HUMMEL FILTER PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00004641AM23
RA File Number	072404000254 AM17
Licence No and Date	0710110669/18/11/2016
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of concerned TE: i. Justification for varying % wastage on items being used as component. ii. Documentary evidence supporting % failure of product in leak test. Case stands deferred.	

Case No.	20 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	VALMET TECHNOLOGIES AND SERVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004552AM24
RA File Number	NA
Licence No and	3110066640/29/03/2017

Date	
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	21 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	HINDUSTAN RUBBER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00006718AM23
RA File Number	052304000043 AM18
Licence No and Date	0510402563/16/05/2017
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 01.09.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days.	
Case stands deferred.	

Case No.	22 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00002225AM23
RA File Number	072404000141 AM19
Licence No and Date	0710113806/03/09/2018
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	23 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	ZECHA PRECISION TOOLS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00007010AM24
RA File Number	039404001048 AM19
Licence No and Date	0310827404/01/03/2019
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	24 / NC/1/MEET/Nov/202324/17
Case Status	Case Approved
Party Name	I-TECH PLAST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00007025AM24
RA File Number	039404000088 AM20
Licence No and Date	0310828994/14/05/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) dated .12.2023, as under: i. Import items No. 1 & 2 may be allowed as applied with 5% wastage with accountability in Export item. ii. Import item No. 3 of rel specification may be allowed on Net-to-Net basis. Note: In the description of export, following should be added: Plastic HousingGB Assembly with Micro Switch for washing Machine. RA concerned may take suitable consequential action accordingly.	

Case No.	25 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00002496AM23
RA File Number	072404000081 AM20
Licence No and Date	0710115134/05/07/2019
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	26 / NC/1/MEET/Nov/202324/17
Case Status	Case Approved
Party Name	HEURTEY PETROCHEM INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	018005000174AM20
RA File Number	342404000185 AM20
Licence No and Date	3410045459/19/09/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as deliberated in the meeting and as per comments of Consultant (SKB) dated 19.12.2023, as under: Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	27 / NC/1/MEET/Nov/202324/17
Case Status	Case Rejected
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	018005000193AM20
RA File Number	092404000347 AM20
Licence No and Date	0910068080/14/10/2019
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 05.12.2023 followed by reminders was issued to the applicant for providing certain information/documents. The final reminder was also issued on 23.11.2023. However, no reply has yet been received. Hence, the committee decided to reject the case on the ground of non-submission of the requisite information. Case stands rejected.	

Case No.	28 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	ZECHA PRECISION TOOLS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00007013AM24
RA File Number	039504000892 AM20
Licence No and Date	0310833334/11/12/2019
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	29 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	ZECHA PRECISION TOOLS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00007014AM24
RA File Number	039504000919 AM20
Licence No and Date	0310833525/18/12/2019
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	30 / NC/1/MEET/Nov/202324/17
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00007097AM24
RA File Number	342404000344 AM20
Licence No and Date	3410045838/30/01/2020

Norms Committee Decision:

The Committee considered the case as per agenda and **decided to fix the ad-hoc** norms as per comments of Consultant (Tech-1) dated 14.12.2023, as under:

Export Item FRP ROTAR BLADE LM 62.2 P 2 93.0 NOS

(Net weight per Blade) 13,503.0 Kg +/- 3 %

Import item

SL. NO	SL.NO OF ADV.AUTH.	Quantity Allowed
1	14,24,32,33,43,47-52,54-58	Components, allowed as per G.N.4
2.	8,27,36,37,64,66,70,71	Consumables Qty as applied for Value altogether restricted to 2.0 % of FOB Value
3.	Rest of the items	As applied for

RA concerned may take suitable consequential action accordingly.

Case No.	31 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred

Party Name	NEO STRUCTO CONSTRUCTION PVT. LTD.
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00006231AM24
RA File Number	522404000083 AM20
Licence No and Date	5210043372/04/04/2020
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	32 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	EMERSON MEASUREMENT SYSTEMS AND SOLUTIONS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00000020AM24
RA File Number	342404000117 AM21
Licence No and Date	3410046279/11/08/2020
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 23.11.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days.	
Case stands deferred.	

Case No.	33 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	NEO STRUCTO CONSTRUCTION PVT. LTD.
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	018005000575AM21
RA File Number	522404000036 AM21
Licence No and Date	5210043502/25/08/2020
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	34 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00003711AM23
RA File Number	022404000069 AM21
Licence No and Date	0210210076/03/09/2020
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	35 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00003708AM23
RA File Number	022404000070 AM21
Licence No and Date	0210210079/04/09/2020
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	36 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	ENDRESS+HAUSER (INDIA) AUTOMATION INSTRUMENTATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00000160AM24
RA File Number	039404000434 AM21

Licence No and Date	0310838480/25/09/2020
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	37 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00004567AM23
RA File Number	072404000190 AM21
Licence No and Date	0710117268/12/11/2020
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 23.11.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days.	
Case stands deferred.	

Case No.	38 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00068153AM21
RA File Number	08AA04006808 AM21
Licence No and Date	0811000449/22/01/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	39 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00006209AM24
RA File Number	05AA04028132 AM21
Licence No and Date	0511001114/05/02/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	40 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00006115AM24
RA File Number	05AA04028886 AM21
Licence No and Date	0511001205/11/02/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	41 / NC/1/MEET/Nov/202324/17
Case Status	Case Approved
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00006266AM24
RA File Number	05AA04029272 AM21
Licence No and Date	0511001201/12/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of	

Consultant (SKB) dated 15.12.2023, as under:

Sl. No	EXPORT ITEM	Quantity	Import item & quantity	Quantity recommended
1	AUTOMATIC REGULATING OR CONTROLLING INSTRUMENTS AND APPARATUS (FTP- 2015-20 PERA 4.19 REALIZATION VALUE 39968732 INR) OTHER INSTRUMENTS AND APPARATUS:(SUPPLY OF PIPING AND VALVE SKID(S) - TRAIN -1 AND TRAIN-2	86.00 MTS	VALVES, SA 216 GR WCB PRESSURE INDICATOR, SS316/ SS 304. TEMPERATURE GAUGE MAGNETIC LEVEL GAUGE AIR FILTER PRESSURE REGULATOR AUTOMATIC VALVE LEVEL TRANSMITTER WITH CHAMBER TOP FLOW DISTRIBUTOR / PRODUCT FILTERS SILENCER (RECTIFYING EQUIPMENT)	NET TO NET UNDER GN-4 WITH ACCOUNTABILITY CLAUSE

RA concerned may take suitable consequential action accordingly.

Case No.	42 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	KAY BOUVET ENGINEERING LTD

Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00086786AM21
RA File Number	31AA04006205 AM21
Licence No and Date	3111000183/18/02/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	43 / NC/1/MEET/Nov/202324/17
Case Status	Case Approved
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00006267AM24
RA File Number	05AA04036042 AM21
Licence No and Date	0511001561/05/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda and **decided to fix the ad-hoc norms** as per comments of Consultant (SKB) dated 15.12.2023, as under:

Sl. No.	Export Item	Quantity	Import item & Quantity	Quantity recommended
1	PARTS CONSISTING PRE-FABRICATED PIPINGS FOR BOILERS. (PARTS CONSISTING PRE-FABRICATED PIPINGS FOR BOILERS	447.00 MTS	CARBON STEEL SEAMLESS PIPE, SA/ A 106 Gr B &C,API 5 L GR. X 42 / X 52/ X 55/ X 65, SA/ A 53 GR B,SA / A 333 GR 6, APL 5L GRADE B	1.02 KGS/KGS ON THE NET WEIGHT OF CARBON STEEL SEAMLESS PIPES IN THE EXPORT PRODUCT.
			ALLOY STEEL PIPES, SA/ A 335 GRADE P2 TO P95	1.02 KGS/KGS ON THE NET WEIGHT OF ALLOY STEEL PIPES IN THE EXPORT PRODUCT.
			STAINLESS STEEL SEAMLESS PIPES, SA/A 312 , SA/A 240 TP 304	1.02 KGS/KGS ON THE NET WEIGHT OF STAINLESS STEEL PIPES IN THE EXPORT

TO 347 , TP 304 L TO TP 347 L,DUAL GRADE - TP 304 / 304 L TO TP 347 / 347 L, TP304H TO 347H	PRODUCT.
FLANGES CARBON STEEL, SA / A 105, SA/ A 350 LF 2 (LTCS),SA/ A 350 LF 2 (LTCS)	NET TO NET UNDER GN-4 WITH ACCOUNTABILITY CLAUSE
FLANGES ALLOY STEEL, SA/A 182 GR F 1 TO F 95	NET TO NET UNDER GN-4 WITH ACCOUNTABILITY CLAUSE
FLANGES STAINLESS STEEL, SA/A 182 , GR F 304 TO F 347 , SA/A 182 F 304 L TO 347 L ,DUAL GRADE - F 304 / 304 L TO F 347 / 347 L	NET TO NET UNDER GN-4 WITH ACCOUNTABILITY CLAUSE
PIPE FITTING CARBON STEEL, SA/A 234 WPB / WPC,SA/ A 420 WP L 6, SA/A 106, SA/A 105 GR. B/C, IS:2062 GR.B REDUCERS / ELBOW / END CAPS/ TEE / TEE/ COUPLING / /SOCKOLET/ WELDOLET / Y PIECE / MEGALET & ALL TYPES OF VARIANTS	NET TO NET UNDER GN-4 WITH ACCOUNTABILITY CLAUSE
PIPE FITTING ALLOY STEEL, SA/A 182 / SA 234 GRADE P1 TO P92, WP1 TO WP92, F1 TO F 92, REDUCERS / ELBOW / END CAPS/ TEE / TEE/ COUPLING / SOCKOLET/ WELDOLET / Y	NET TO NET UNDER GN-4 WITH ACCOUNTABILITY CLAUSE

PIECE / MEGALET
& ALL TYPES OF
VARIANTS

PIPE FITTING NET TO NET UNDER
STAINLESS GN-4 WITH
STEEL, SA/A 403 , ACCOUNTABILITY
SA/A 182 WP 304 CLAUSE
TO WP 347, WP
304 L TO WP347 L
, DUAL GRADE -
WP 304 / 304 L ,
TO 347 L , SA/A
240, F 304 TO F347
, F304/304 L TO F
347/347 L Fittings,
SA/A 358 GR.
TP316/316L, CL 1
REDUCERS /
ELBOW / END
CAPS/ TEE /
COUPLING / Gas

NOTE: THE GRADES AND SIZES OF THE IMPORTED PIPES SHOULD BE MATCHED WITH THE GRADES AND SIZES OF PIPES IN THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	44 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00103868AM21
RA File Number	05AA04038867 AM21
Licence No and Date	0511001740/15/03/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	45 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred

Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00103891AM21
RA File Number	31AA04007279 AM21
Licence No and Date	3111000223/15/03/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	46 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00003587AM23
RA File Number	05AA04040842 AM21
Licence No and Date	0511001835/19/03/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	47 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	TE THERMO ELECTRIC COMPANY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00108567AM21
RA File Number	05AA04039729 AM21
Licence No and Date	0511001828/22/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of concerned TE:	

- i. Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers)
- ii. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
- iii. Information about the inputs required per unit of the resultant product as per Sl. No. 1 of Appendix-11A appearing in current HBP (Vol. I) separately for each product.
- iv. Bifurcated quantities of components to be accounted for in the resultant product and the requirement of components as spares. Raw Material/Consumables.
- v. Basis/justification for the quantities of import items with net content in the export items and wastage claimed.

Case stands deferred.

Case No.	48 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00000002AM24
RA File Number	04AA04008537 AM21
Licence No and Date	0411000541/22/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of concerned TE: i. Details of manufacturing operations involved and the use of each of the import item in the export product. ii. Stage-wise wastage supported by dimensional drawings and weight , iii. Catalogue and labeled diagram of the product along with write-up. Case stands deferred.	

Case No.	49 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00114116AM21
RA File Number	04AA04008535 AM21
Licence No and Date	0411000520/26/03/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	50 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00115950AM21
RA File Number	07AA04010944 AM21
Licence No and Date	0711000779/29/03/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	51 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00116622AM21
RA File Number	07AA04011027 AM21
Licence No and Date	0711000803/30/03/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	52 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00116883AM21
RA File Number	05AA04022556 AM21
Licence No and Date	0511001975/30/03/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 23.11.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days. Case stands deferred.	

Case No.	53 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00019536AM22
RA File Number	05AA04022390 AM21
Licence No and Date	0511002206/15/04/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 23.11.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days. Case stands deferred.	

Case No.	54 / NC/1/MEET/Nov/202324/17
Case Status	Case Rejected
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00020526AM22
RA File Number	09AA04005166 AM21
Licence No and Date	0911000698/16/04/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 16.10.2023 followed by reminders was issued to the applicant for providing certain information/documents. The final reminder was also issued on 23.11.2023. However, no reply has yet been received. Hence, the committee decided to reject the case on the ground of non-submission of the requisite information. Case stands rejected.	

Case No.	55 / NC/1/MEET/Nov/202324/17		
Case Status	Case Approved		
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023		
HQ File Number	HQRNORM REVIW00007050AM24		
RA File Number	34AA04001421 AM22		
Licence No and Date	3411000570/13/05/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) dated 14.12.2023, as under:			
Export Item	1.LM 65.4 P3 PJ ROOT	45.0	NUMBERS (NOS)
	2 LM 12.0 P3 PJ TIP	45.0	NUMBERS (NOS)
TOTAL Net weight per Blade (ROOT AND TIP TOGETHER)		21,820.0 Kg +/- 3 %	

Import item

Sl. No.	Sl. No. of Advance Authorization	Quantity recommended
1	24,30,36,45,65,66,67,73,74,75,76,77, 78,81,83,85,97,99,100,101,102,103, 104,105,107,110,113,115,118,119,120, 123,124,130,131,136,137,138,140,144, 150,154,155,156,157,158,160,163,165, 167,176,182,186,188,189,190,193,194, 195,196,205,206,209,244,245,246,247, 248,250,256,258,259,261,262,263,266, 267,269,270,271,272,273,275,276,277, 278,279,288,291,306,307,309,310,311, 312,326,327,340,341,351.	Components, allowed as per G.N.4
2.	6,7,17,29,40,41,42,47,48,51,52,71,72,90, 106,108,114,116,121,141,143,153,162,166, 168,172,174,175,184,185,191,192,210,211, 213,214,215,216,217,218,219,220,224,225, 226,228,240,251,257,290,294,299,304,305, 313,314,315,343,346,347,348,349,350,352, 354,355,356,357.	Consumables Qty as applied for Value altogether restricted to 2.5 % of FOB Value
3.	Rest of the items	As applied for

RA concerned may take suitable consequential action accordingly.

Case No.	56 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023

and Date	
HQ File Number	HQRNORM APPLY 00045354AM22
RA File Number	07AA04004336 AM22
Licence No and Date	0711001110/18/05/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	57 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00006044AM24
RA File Number	05AA04018209 AM22
Licence No and Date	0511002782/25/05/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	58 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00100185AM22
RA File Number	31AA04008768 AM22
Licence No and Date	3111000360/26/05/2021
Norms Committee Decision:	
Case referred to MHI for examination and comments.	

Case No.	59 / NC/1/MEET/Nov/202324/17
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Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00006116AM24
RA File Number	05AA04012944 AM22
Licence No and Date	0511002849/27/05/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	60 / NC/1/MEET/Nov/202324/17				
Case Status	Case Approved				
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED				
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023				
HQ File Number	HQRNORM REVIW00006349AM24				
RA File Number	05AA04017886 AM22				
Licence No and Date	0511002848/27/05/2021				
Norms Committee Decision:					
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) dated 15.12.2023, as under:					
SL NO	EXPORT ITEM	QUANTITY	IMPORT QUANTITY	ITEM &	QUANTITY ALLOWED
1	PARTS CONSISTING PRE-FABRICATED PIPINGS FOR BOILERS,	76.00 MTS	CARBON STEEL WELDED PIPE, Electro Fusion Aec Welded Pipes, SA / A 672 B / C 60 CL 12 / CL 22 ,SA / A 134 GR. A 283 D. S.A.W, APL 5L GRADE B,SA / A 672 B 70 CL 12 / CL 22 / SA/A 358		1.02 KGS/KGS ON THE NET WEIGHT OF CARBON STEEL WELDED PIPES IN THE EXPORT PRODUCT.
			STAINLESS STEEL SEAMLESS PIPES, SA/A 312 GR. TP 304 TO TP347, SA/A 312 GR. TP 304L TO TP347L, SA/A 312 GR. TP 304 H TO TP347H, SA/A 312 GR. TP304L, SA/A 312 GR. TP304/TP304L TO TP 347/TP 347 L , SA/A 790 UNS S32750		1.02 KGS/KGS ON THE NET WEIGHT OF STAINLESS STEEL SEAMLESS PIPES IN THE EXPORT PRODUCT.

FLANGES STAINLESS
STEEL, SA / A 105, SA/ A
350 LF 2 (LTCS),SA/ A 350
LF 2 (LTCS),IS:2062 E250
GR. B

NET TO NET UNDER
GN-4 WITH
ACCOUNTABILITY
CLAUSE

FLANGES CARBON
STEEL, SA/A 182 GR F 1
TO F 92

NET TO NET UNDER
GN-4 WITH
ACCOUNTABILITY
CLAUSE

PIPE FITTING CARBON
STEEL, SA/A 234 WPB /
WPC,SA/ A 420 WP L 6,
SA/A 106 GR. B/SS316/
AISI 304L REDUCERS /
ELBOW / END CAPS/ TEE/
COUPLING / /SOCKET/
WELDOLET / Y PIECE /
MEGALET & ALL TYPES
OF VARIANTS

NET TO NET UNDER
GN-4 WITH
ACCOUNTABILITY
CLAUSE

PLATES BELOW 10 MM.

1.02 KGS/KGS ON THE
NET WEIGHT OF
PLATES IN THE
EXPORT PRODUCT.

H SECTION / WT SECTION
ANGLE,CHANNEL,BEAM.

1.02 KGS/KGS ON THE
NET WEIGHT OF THE H
SECTION / WT
SECTION,
ANGLE,CHANNEL,
BEAM IN THE EXPORT
PRODUCT.

NOTE: THE GRADES AND SIZES OF THE IMPORTED PIPES, PLATES, AND SECTIONS SHOULD BE MATCHED WITH THE GRADES AND SIZES OF PIPES, PLATES, SECTIONS, ANGLES, CHANNELS, AND BEAM IN THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	61 / NC/1/MEET/Nov/202324/17
Case Status	Case Rejected
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00130919AM22
RA File Number	09AA04006738 AM22

Licence No and Date	0911001136/05/07/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2022 followed by reminders was issued to the applicant for providing certain information/documents. The final reminder was also issued on 31.07.2023. However, no reply has yet been received. Hence, the committee decided to reject the case on the ground of non-submission of the requisite information. Case stands rejected.	

Case No.	62 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00137031AM22
RA File Number	02AA04013279 AM22
Licence No and Date	0211000925/12/07/2021
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	63 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00144863AM22
RA File Number	05AA04057692 AM22
Licence No and Date	0511003764/22/07/2021
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	64 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00145468AM22
RA File Number	03AA04050631 AM22
Licence No and Date	0311005553/23/07/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	65 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING LLP
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00146842AM22
RA File Number	07AA04013445 AM22
Licence No and Date	0711001542/26/07/2021
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 09.10.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days. Case stands deferred.	

Case No.	66 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	AUTOTECH INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023

HQ File Number	HQRNORM APPLY 00149223AM22
RA File Number	04AA04016167 AM22
Licence No and Date	0411001198/28/07/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	67 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00156948AM22
RA File Number	07AA04017324 AM22
Licence No and Date	0711001663/09/08/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	68 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	VALLABH PUMPS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00162953AM22
RA File Number	56AA04003920 AM22
Licence No and Date	5611000430/14/08/2021
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 09.10.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days.	
Case stands deferred.	

Case No.	69 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	A. O. SMITH INDIA WATER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00169310AM22
RA File Number	072104000311 AM21
Licence No and Date	0711001754/24/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of concerned TE: i. Application on ANF 4-A and Appendix 4E are required. Case stands deferred.	

Case No.	70 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00171298AM22
RA File Number	08AA04021029 AM22
Licence No and Date	0811002411/26/08/2021
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	71 / NC/1/MEET/Nov/202324/17
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023

and Date	
HQ File Number	HQRNORM REVIW00007041AM24
RA File Number	34AA04007642 AM22
Licence No and Date	3411001121/16/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda and **decided to fix the ad-hoc norms** as per comments of Consultant (Tech-1) dated 14.12.2023, as under:

Export Item 1.LM 60.6 PJ ROOT GE 61.0 NUMBERS (NOS)

2 LM 8.1 PJ TIP GE 61.0 NUMBERS (NOS)

TOTAL Net weight per Blade (ROOT AND TIP TOGETHER) 14,706.0 Kg +/- 3 %

Import item

SL. NO	SL.NO OF ADV.AUTH.	Quantity Recommended
1	18,22,23,24,27,39,41,50,92, 95,98,106,107,108,109,110, 116,117,118,119,120,21,122, 123,124,125,127,128,129,132, 138,139,140,141,143,144,145, 146,147,148,151,152,153,154, 155,158,160,172,173,174,175, 176,178,179,221,228,236,237, 238,240,241,242,243,244,255, 258,259,260,261,262,263,264, 265,266,267,268,269,270,271, 272,274,275,276,277,284,296, 307,308,309,310,335,336,343, 344.	Components, allowed as per G.N.4
2.	7,8,10,12,15,21,25,30,34,36,38, 43,48,58,68,75,80,97,114,115, 126,136,142,149,150,156,157, 163,188,189,190,193,194,195,	Consumables Qty as applied for Value altogether restricted to 2.5 % of FOB Value

	196,197,198,207,208,213,215, 216,225,227,229,234,257,286, 293,323,325,326,329,330,331, 332,333,334,338,339,340,341, 342.	
3.	Rest of the items	As applied for

RA concerned may take suitable consequential action accordingly.

Case No.	72 / NC/1/MEET/Nov/202324/17
Case Status	Case Approved
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00003995AM23
RA File Number	34AA04008849 AM22
Licence No and Date	3411001350/29/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda and **decided to fix the ad-hoc norms** as per comments of Consultant (DPIIT) dated 15.09.2023, as under:

Note: The written recommendation as given by Consultant (DPIIT) will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	73 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	GENESIS PACKAGING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023

and Date	
HQ File Number	HQRNORM APPLY 00241248AM22
RA File Number	07AA04038536 AM22
Licence No and Date	0711002290/03/11/2021
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 09.10.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days.	
Case stands deferred.	

Case No.	74 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	BAINITE MACHINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00302281AM22
RA File Number	03AX04000178 AM22
Licence No and Date	0311009923/30/12/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	75 / NC/1/MEET/Nov/202324/17
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00007115AM24
RA File Number	34AX04000162 AM22
Licence No and Date	3411001696/19/01/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and **decided to fix the ad-hoc norms** as per comments of Consultant (Tech-1) dated 14.12.2023, as under:

Export Item FRP ROTAR BLADE LM 83.3 P 87.0 NOS

(Net weight per Blade) 24,235.0 Kg +/- 3 %

Import item

Sl. No.	Sl. No. of Advance Authorization	Quantity allowed
1	55,56,57,77,79,80,81,96,97,108,111, 112,113,114,115,116,117,118,120, 121,125,129,131,136.	Components, allowed as per G.N.4
2.	14,36,37,38,88,92,95,103,128,134, 137,138..	Consumables Qty as applied for Value altogether restricted to 1.0 % of FOB Value
3.	Rest of the items	As applied for

RA concerned may take suitable consequential action accordingly.

Case No.	76 / NC/1/MEET/Nov/202324/17
Case Status	Case Approved
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00003996AM23
RA File Number	34AX04000316 AM22
Licence No and Date	3411001877/28/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and **decided to fix the ad-hoc norms** as per comments of Consultant (DPIIT) dated 15.09.2023, as under:

S.No.	Part Description	Finish OD	FINISH ID	FINISH WIDTH	Qty. in	Finished weight in
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		(MM)	(MM)	(MM)	Nos.	KG
1.	Bearing parts Paces CS4406-01 P- PM INNER RING Turning	80.01	69.52	16.154	4911	589.320
2.	Bearing parts Paces CS4406-02 P- PM Outer RING Turning	100.457	90.399	16.231	4911	761.205
TOTAL						1350.525

Note: Import item at Sl. No. shall be of relevant grade as contained/utilized in export items and its **quantity may be allowed as 4674.2 Kgs as 3.46Kgs/Kg** content in the export item after taking 1/3rd recovery from the scrap.

RA concerned may take suitable consequential action accordingly.

Case No.	77 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00373049AM22
RA File Number	05AX04001153 AM22
Licence No and Date	0511010598/02/03/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	78 / NC/1/MEET/Nov/202324/17
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Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00375101AM22
RA File Number	05AX04001180 AM22
Licence No and Date	0511010666/04/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda and **decided to call** for the following information from the applicant as per comments of concerned TE:

- a. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
- b. Weight of each Export Product,
- c. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
- d. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
- e. Quantities of import items(Forgings) at Sl. No. 3,4, 7, 8, 11, 12, 16, 19 & 20 in Nos. also in addition to their weights.

Case stands deferred.

Case No.	79 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred

Party Name	HAREEHAR MACHINE TOOLS
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00386469AM22
RA File Number	08AX04000515 AM22
Licence No and Date	0811004383/14/03/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	80 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00006352AM24
RA File Number	05AX04001282 AM22
Licence No and Date	0511011118/16/03/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	81 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00390519AM22
RA File Number	05AX04001107 AM22
Licence No and Date	0511011120/17/03/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	82 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00390852AM22
RA File Number	08AX04000654 AM22
Licence No and Date	0811004414/17/03/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	83 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00390905AM22
RA File Number	30AX04000133 AM22
Licence No and Date	3011001915/17/03/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 09.10.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days.	
Case stands deferred.	

Case No.	84 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023

HQ File Number	HQRNORM REVIW00006350AM24
RA File Number	05AX04001343 AM22
Licence No and Date	0511011275/22/03/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	85 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00398384AM22
RA File Number	34AX04000417 AM22
Licence No and Date	3411002005/23/03/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	86 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00400093AM22
RA File Number	05AX04001417 AM22
Licence No and Date	0511011347/24/03/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	87 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred

Party Name	JVS FLOW CONTROL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00401476AM22
RA File Number	34AX04000421 AM22
Licence No and Date	3411002031/25/03/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	88 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	KARMEN INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00408577AM22
RA File Number	04AX04000328 AM22
Licence No and Date	0411003007/30/03/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	89 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00000019AM23
RA File Number	03AX04001880 AM22
Licence No and Date	0311013540/01/04/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	90 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	LOYAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00000175AM23
RA File Number	08AX04000770 AM22
Licence No and Date	0811004620/11/04/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 09.10.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days. Case stands deferred.	

Case No.	91 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00006253AM24
RA File Number	31AX04000018 AM23
Licence No and Date	3111001300/25/04/2022
Norms Committee Decision: Case transferred to MHI for examination and comments.	

Case No.	92 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023

HQ File Number	HQRNORM APPLY 00000626AM23
RA File Number	03AX04000192 AM23
Licence No and Date	0311014542/06/05/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	93 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00000627AM23
RA File Number	03AX04000566 AM23
Licence No and Date	0311014543/06/05/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	94 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00000679AM23
RA File Number	04AX04000084 AM23
Licence No and Date	0411003261/09/05/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 18.10.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days.	
Case stands deferred.	

Case No.	95 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00000832AM23
RA File Number	34AX04000145 AM23
Licence No and Date	3411002270/18/05/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	96 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00001001AM23
RA File Number	31AX04000052 AM23
Licence No and Date	3111001392/26/05/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days.	
Case stands deferred.	

Case No.	97 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	LOYAL EQUIPMENTS LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00001112AM23
RA File Number	08AX04000331 AM23
Licence No and Date	0811005090/01/06/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days.	
Case stands deferred.	

Case No.	98 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00001210AM23
RA File Number	09AX04000172 AM23
Licence No and Date	0911003121/06/06/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	99 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00001212AM23
RA File Number	09AX04000173 AM23
Licence No and Date	0911003122/06/06/2022
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	100 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00002394AM23
RA File Number	05AX04001240 AM23
Licence No and Date	0511014052/01/08/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	101 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	INSPIRON ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00002748AM23
RA File Number	08AX04000643 AM23
Licence No and Date	0811005815/23/08/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	102 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00006351AM24
RA File Number	05AX04001449 AM23

Licence No and Date	0511014456/24/08/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	103 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00002780AM23
RA File Number	24AX04000086 AM23
Licence No and Date	2411001809/25/08/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	104 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	COOPER ELEVATORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00002781AM23
RA File Number	04AX04000465 AM23
Licence No and Date	0411003859/25/08/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	105 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	BORGWARNER EMISSIONS SYSTEMS INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023

and Date	
HQ File Number	HQRNORM APPLY 00002788AM23
RA File Number	05AX04001323 AM23
Licence No and Date	0511014480/25/08/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	106 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	NUVOTEC TITANIUM PROCESS EQUIPMENT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00002867AM23
RA File Number	26AX04000043 AM23
Licence No and Date	2611000682/30/08/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	107 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00002933AM23
RA File Number	03AX04002687 AM23
Licence No and Date	0311017627/02/09/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	108 / NC/1/MEET/Nov/202324/17
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Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00004979AM23
RA File Number	05AX04001635 AM23
Licence No and Date	0511014728/09/09/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	109 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00003177AM23
RA File Number	03AX04003111 AM23
Licence No and Date	0311017944/16/09/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	110 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00003211AM23
RA File Number	03AX04003245 AM23
Licence No and Date	0311018003/19/09/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	111 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00003444AM23
RA File Number	05AX04001862 AM23
Licence No and Date	0511015059/28/09/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	112 / NC/1/MEET/Nov/202324/17
Case Status	Case Rejected
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00003478AM23
RA File Number	34AX04000624 AM23
Licence No and Date	3411002849/30/09/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 11.07.2023 followed by reminders was issued to the applicant for providing certain information/documents. The final reminder was also issued on 23.11.2023. However, no reply has yet been received. Hence, the committee decided to reject the case on the ground of non-submission of the requisite information.	
Case stands rejected.	

Case No.	113 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	SMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023

HQ File Number	HQRNORM APPLY 00003578AM23
RA File Number	05AX04001950 AM23
Licence No and Date	0511015196/07/10/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	114 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	SMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00003579AM23
RA File Number	05AX04001951 AM23
Licence No and Date	0511015197/07/10/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	115 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00003627AM23
RA File Number	04AX04000620 AM23
Licence No and Date	0411004086/11/10/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of concerned TE: i. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. ii. Weight of each Export Product,	

- iii. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
- iv. Bifurcated quantities of components to be accounted for in the resultant product and the requirement of components as spares. Raw material/consumables.
- v. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case stands deferred.

Case No.	116 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00003647AM23
RA File Number	05AX04001941 AM23
Licence No and Date	0511015241/11/10/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 31.07.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days. Case stands deferred.	

Case No.	117 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023

and Date	
HQ File Number	HQRNORM APPLY 00003678AM23
RA File Number	30AX04000301 AM23
Licence No and Date	3011002675/13/10/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 09.10.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days.	
Case stands deferred.	

Case No.	118 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	STEAM TURBINE ENGINEERING (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00003703AM23
RA File Number	34AX04000667 AM23
Licence No and Date	3411002909/13/10/2022
Norms Committee Decision:	
Case referred to DPIIT for examination and comments.	

Case No.	119 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	NATRON EQUIPMENT & SPARES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00003800AM23
RA File Number	05AX04002031 AM23
Licence No and Date	0511015363/18/10/2022
Norms Committee Decision:	

Case referred to DPIIT for examination and comments.

Case No.	120 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	ITT ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00003811AM23
RA File Number	03AX04003606 AM23
Licence No and Date	0311018683/18/10/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	121 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004020AM23
RA File Number	03AX04003835 AM23
Licence No and Date	0311018992/02/11/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	122 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	RAVI TECHNOFORGE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004412AM23
RA File Number	24AX04000220 AM23

Licence No and Date	2411001992/17/11/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	123 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	CARRIER ENGINEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004421AM23
RA File Number	05AX04002390 AM23
Licence No and Date	0511015867/17/11/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 01.09.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days.	
Case stands deferred.	

Case No.	124 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	CANARA HYDRAULICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004429AM23
RA File Number	07AX04001148 AM23
Licence No and Date	0711005719/17/11/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	125 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004431AM23
RA File Number	56AX04000232 AM23
Licence No and Date	5611001285/17/11/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	126 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004553AM23
RA File Number	56AX04000244 AM23
Licence No and Date	5611001302/23/11/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	127 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	MAXOP ENGINEERING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004581AM23
RA File Number	05AX04002296 AM23
Licence No and Date	0511015676/24/11/2022
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	128 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	LOHUM CLEANTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004613AM23
RA File Number	05AX04002080 AM23
Licence No and Date	0511016024/25/11/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of concerned TE: i. % MOISTURE CONTENT IN IMPORT ii. DETAILS OF INDIGINOUS INPUT WITH QTY REQUIRED FOR EACH EXPORT PRODUCT SEPRATEALY iii. WORKING SHEET TO ARRIVE FOR THE QTY OF IMPORT REQUIRED FOR EACH EXPORT TAKING IN TO CONSIDERATION STICHOMETRIC BALANCE ON THE BASIS OF MOL. WT AND % YIELD iv. COMPLETE COA OF IMPORT ITEM FROM SUPPLIER INDICATING % CONTENT OF VARIOUS METAL AND THIR COMPOUND Case stands deferred.	

Case No.	129 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004633AM23
RA File Number	34AX04000740 AM23
Licence No and Date	3411002981/28/11/2022
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	130 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004634AM23
RA File Number	34AX04000680 AM23
Licence No and Date	3411002931/28/11/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	131 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00006268AM24
RA File Number	05AX04002573 AM23
Licence No and Date	0511016131/02/12/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	132 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM REVIW00006269AM24
RA File Number	05AX04002572 AM23

Licence No and Date	0511016132/02/12/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	133 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004810AM23
RA File Number	05AX04002592 AM23
Licence No and Date	0511016184/05/12/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 01.09.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days. Case stands deferred.	

Case No.	134 / NC/1/MEET/Nov/202324/17
Case Status	Case Rejected
Party Name	ABB INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004816AM23
RA File Number	07AX04001190 AM23
Licence No and Date	0711005865/05/12/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 31.07.2023 followed by reminders was issued to the applicant for providing certain information/documents. The final reminder was also issued on 01.09.2023. However, no reply has yet been received. Hence, the committee	

decided **to reject** the case on the ground of non-submission of the requisite information.

Case stands rejected.

Case No.	135 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004905AM23
RA File Number	05AX04002590 AM23
Licence No and Date	0511016268/09/12/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days.	
Case stands deferred.	

Case No.	136 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	KLOECKNER DESMA MACHINERY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005037AM23
RA File Number	08AX04001471 AM23
Licence No and Date	0811006780/16/12/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 01.09.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant	

to submit the requisite information within 15 days.

Case stands deferred.

Case No.	137 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005343AM23
RA File Number	34AX04000899 AM23
Licence No and Date	3411003182/27/12/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	138 / NC/1/MEET/Nov/202324/17
Case Status	Case Rejected
Party Name	BORGLWARNER EMISSIONS SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005559AM23
RA File Number	05AX04002881 AM23
Licence No and Date	0511016744/05/01/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 31.07.2023 followed by reminders was issued to the applicant for providing certain information/documents. The final reminder was also issued on 01.09.2023. However, no reply has yet been received. Hence, the committee decided to reject the case on the ground of non-submission of the requisite information.	
Case stands rejected.	

Case No.	139 / NC/1/MEET/Nov/202324/17
Case Status	Case Approved
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005625AM23
RA File Number	03AX04004891 AM23
Licence No and Date	0311020587/10/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda and **decided to fix the ad-hoc** norms on 'repeat basis' as per comments of MHI dated 13.12.2023, as under:

- i. Taking cue from C929 of SION and keeping in view of earlier decision of norms committee meeting dated 13.12.2022 in respect of AA No. 0311000664 and norms committee meeting dated 03.10.2023 in respect of AA No. 0311004199, following quantity recommended:

ITCHS code	Export item	Export Quantity	ITCHS Code	Import item	Recommended quantity
82077010	Gear Cutting Tools of Cobalt Bearing High Speed Steel (Cutting Tools)	22222.23 KG	72285090	High Speed Steel Bohler Make MC 90 Intermetallic, Cobalt Content Less Than 26%.	40000 KG @ 1.80 KG per KG of net content in export product.

Note: With regard to size of import items and export products, the decision of Norms Committee-1 dated 03.10.2023 in respect of AA No. 0311004199 may be referred to.

RA concerned may take suitable consequential action accordingly.

Case No.	140 / NC/1/MEET/Nov/202324/17
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Case Status	Case Deferred
Party Name	EBM-PAPST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005650AM23
RA File Number	04AX04000841 AM23
Licence No and Date	0411004745/10/01/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	141 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	MASK IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005669AM23
RA File Number	05AX04002896 AM23
Licence No and Date	0511016823/11/01/2023
Norms Committee Decision:	
Case referred to MHI for examination and comments.	

Case No.	142 / NC/1/MEET/Nov/202324/17
Case Status	Case Approved
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005694AM23
RA File Number	31AX04000304 AM23
Licence No and Date	3111001955/12/01/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of MHI dated 13.12.2023, as under:	

Export Items: Vapour Absorption Chiller TAC S1 G5/936, TAC S1 G5/937, TAC S1 G5/938 with standard accessories-3 NOs.

Import items	Import Quantity	Recommended
Tube, SA 268 Gr. TP 430 Ti, OD 19 mm, Thk 1.0 mm, MNFC, ERW, ECT & Hydro Test as per Code, 6216 mm Long, OD ToI+0-0.2, Plain, IGC Test, Weld Decay Stainless Steel tube in material grade 1.4510 TP430Ti, 19,00x1,00x6,216,00/1.4510	1119 Nos	Under GN-4 on net-to-net basis with accountability clause.

Note: Specification of import item contained in the export product to remain same.

RA concerned may take suitable consequential action accordingly.

Case No.	143 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	JOHN CRANE SEALING SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005788AM23
RA File Number	07AX04001562 AM23
Licence No and Date	0711006208/18/01/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	144 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005823AM23

RA File Number	05AX04003079 AM23
Licence No and Date	0511016938/19/01/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days. Case stands deferred.	

Case No.	145 / NC/1/MEET/Nov/202324/17
Case Status	Case Approved
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005927AM23
RA File Number	56AX04000360 AM23
Licence No and Date	5611001513/27/01/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that this case has already been approved in the previous meeting held on 08.11.2023. Hence, committee decided to withdraw this case from the agenda showing it as “approved”. Case already approved.	

Case No.	146 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005974AM23
RA File Number	07AX04001645 AM23
Licence No and	0711006302/30/01/2023

Date	
Norms Committee Decision:	
Case referred to MSME for examination and comments.	

Case No.	147 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	EBM-PAPST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006447AM23
RA File Number	04AX04000983 AM23
Licence No and Date	0411004915/20/02/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	148 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006496AM23
RA File Number	33AX04000107 AM23
Licence No and Date	3311001088/21/02/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of concerned TE: a. Quantities of export items in Nos. in addition to their weights. b. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.	

- c. Weight of each Export Product,
- d. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
- e. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case stands deferred.

Case No.	149 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006552AM23
RA File Number	34AX04001075 AM23
Licence No and Date	3411003421/23/02/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 23.11.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days. Case stands deferred.	

Case No.	150 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	TECHNO DESIGNS
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006647AM23
RA File Number	34AX04001065 AM23
Licence No and Date	3411003452/27/02/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	151 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006669AM23
RA File Number	03AX04005787 AM23
Licence No and Date	0311021796/28/02/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	152 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	EBM-PAPST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006723AM23
RA File Number	04AX04000984 AM23
Licence No and Date	0411004983/03/03/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	153 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	WHEELS INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00007280AM23
RA File Number	04AX04001145 AM23
Licence No and Date	0411005174/29/03/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 23.11.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days. Case stands deferred.	

Case No.	154 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	MECTECH PROCESS ENGINEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00007289AM23
RA File Number	05AX04003616 AM23
Licence No and Date	0511018072/29/03/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	155 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	LOHUM CLEANTECH PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00007296AM23
RA File Number	05AX04003576 AM23
Licence No and Date	0511018085/29/03/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of concerned TE: 1. % MOISTURE CONTENT IN IMPORT 2. DETAILS OF INDIGINOUS INPUT WITH QTY REQUIRED FOR EACH EXPORT PRODUCT SEPRATEALY 3. WORKING SHEET TO ARRIVE FOR THE QTY OF IMPORT REQUIRED FOR EACH EXPORT TAKING IN TO CONSIDERATION STICHOMETRIC BALANCE ON THE BASIS OF MOL. WT AND % YIELD 4. COMPLETE COA OF IMPORT ITEM FROM SUPPLIER INDICATING % CONTENT OF VARIOUS METAL AND THIR COMPOUND 5. MANUFACTIRING PROCESS IN DETAIL Case stands deferred.	

Case No.	156 / NC/1/MEET/Nov/202324/17
Case Status	Case Approved
Party Name	MASU BRAKE PADS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00007334AM23
RA File Number	05AX04003656 AM23
Licence No and Date	0511018104/31/03/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of MHI dated 05.12.2023, as under: i. Import items at Sl. No. 1 & 2 may be allowed as component with 1% process wastage with accountability clause. ii. Import item at Sl. No. 3 “Accessories”, specific item descriptions along with their quantities may be added and allowed 1% process wastage with accountability clause. iii. Import items at Sl. No. 4 (Moly Silicone break pasete) and 5 (water based paint) may be allowed as consumable upto 1% of FOB value of export product or as applied for, whichever	

is lower.

- iv. Import items at Sl. No. 06 to 21 may be allowed as raw material with 5% wastage on net content basis.

RA concerned may take suitable consequential action accordingly.

Case No.	157 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	MASK IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00007343AM23
RA File Number	05AX04003571 AM23
Licence No and Date	0511018119/31/03/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	158 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	TECHNO DESIGNS
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00007351AM23
RA File Number	34AX04001197 AM23
Licence No and Date	3411003568/31/03/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	159 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred

Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00000048AM24
RA File Number	05AX04003503 AM23
Licence No and Date	0511018169/06/04/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	160 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00000208AM24
RA File Number	03AX04000049 AM24
Licence No and Date	0311022819/17/04/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 23.11.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days.	
Case stands deferred.	

Case No.	161 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	CANARA HYDRAULICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00001224AM24
RA File Number	07AX04000279 AM24
Licence No and Date	0711007709/31/05/2023
Norms Committee Decision:	

The committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue **the final reminder** to the applicant to submit the requisite information within 15 days.

Case stands deferred.

Case No.	162 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	CANARA HYDRAULICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004374AM24
RA File Number	NA
Licence No and Date	0711007709/31/05/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	163 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00001288AM24
RA File Number	05AX04000463 AM24
Licence No and Date	0511019172/05/06/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days.	

Case stands deferred.

Case No.	164 / NC/1/MEET/Nov/202324/17
Case Status	Case Approved
Party Name	CHEMICO SYNTHETICS LTD
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00001525AM24
RA File Number	05AX04000703 AM24
Licence No and Date	0511019307/13/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) dated 14.12.2023, as under:	
i. This is a repeat case (on the basis of 7% wastage) as per meeting No. 12 dated 03.10.2023. ii. Processes involve drying, roasting, reduction in rotary furnace along with purification. iii. Export item: Antimony Metal (Sb 99.65% Min) – 142700.0 Kg iv. Import item :Antimony Concentrate may be allowed as 315020.0 Kg. (Antimony Content 51% to 54 % with 7% to 9 % Water content)	
RA concerned may take suitable consequential action accordingly.	

Case No.	165 / NC/1/MEET/Nov/202324/17
Case Status	Case Rejected
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00003938AM24
RA File Number	07AX04000434 AM24
Licence No and Date	0711008450/04/07/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 26.09.2023	

followed by reminders was issued to the applicant for providing certain information/documents. The final reminder was also issued on 18.10.2023. However, no reply has yet been received. Hence, the committee decided **to reject** the case on the ground of non-submission of the requisite information.

Case stands rejected.

Case No.	166 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	GOPALAN AEROSPACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004392AM24
RA File Number	07AX04000511 AM24
Licence No and Date	0711008537/12/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	167 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004413AM24
RA File Number	09AX04000339 AM24
Licence No and Date	0911005384/13/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	168 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred

Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004424AM24
RA File Number	34AX04000264 AM24
Licence No and Date	3411003885/14/07/2023
Norms Committee Decision:	
Case transferred to DPIIT for examination and comments.	

Case No.	169 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004425AM24
RA File Number	34AX04000267 AM24
Licence No and Date	3411003886/14/07/2023
Norms Committee Decision:	
Case transferred to DPIIT for examination and comments.	

Case No.	170 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	PRECISION EQUIPMENTS (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004439AM24
RA File Number	04AX04000331 AM24
Licence No and Date	0411005731/14/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	171 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004463AM24
RA File Number	31AX04000104 AM24
Licence No and Date	3111002479/17/07/2023
Norms Committee Decision:	
Case transferred to MHI for examination and comments.	

Case No.	172 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004464AM24
RA File Number	34AX04000298 AM24
Licence No and Date	3411003902/17/07/2023
Norms Committee Decision:	
Case transferred to DPIIT for examination and comments.	

Case No.	173 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004465AM24
RA File Number	34AX04000299 AM24
Licence No and Date	3411003903/17/07/2023
Norms Committee Decision:	

Case transferred to DPIIT for examination and comments.

Case No.	174 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004466AM24
RA File Number	34AX04000300 AM24
Licence No and Date	3411003904/17/07/2023
Norms Committee Decision:	
Case transferred to DPIIT for examination and comments.	

Case No.	175 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	MASK IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004475AM24
RA File Number	05AX04000987 AM24
Licence No and Date	0511019794/17/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	176 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004486AM24
RA File Number	09AX04000350 AM24

Licence No and Date	0911005433/18/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	177 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004507AM24
RA File Number	31AX04000114 AM24
Licence No and Date	3111002487/19/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	178 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	ACOUSTICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004511AM24
RA File Number	04AX04000351 AM24
Licence No and Date	0411005747/19/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	179 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023

and Date	
HQ File Number	HQRNORM APPLY 00004536AM24
RA File Number	34AX04000317 AM24
Licence No and Date	3411003924/20/07/2023
Norms Committee Decision:	
Case transferred to DPIIT for examination and comments.	

Case No.	180 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004537AM24
RA File Number	34AX04000319 AM24
Licence No and Date	3411003925/20/07/2023
Norms Committee Decision:	
Case transferred to DPIIT for examination and comments.	

Case No.	181 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	CLEAN ENERGY SYSTEMS
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004542AM24
RA File Number	31AX04000110 AM24
Licence No and Date	3111002494/20/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	182 / NC/1/MEET/Nov/202324/17
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Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004544AM24
RA File Number	31AX04000115 AM24
Licence No and Date	3111002498/20/07/2023
Norms Committee Decision:	
Case transferred to MHI for examination and comments.	

Case No.	183 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	JINDAL RAIL INFRASTRUCTURE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00004549AM24
RA File Number	05AX04001050 AM24
Licence No and Date	0511019948/21/07/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	184 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	KRISHNA CAPBOX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005160AM24
RA File Number	05AX04001413 AM24
Licence No and Date	0511020517/21/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	185 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	M K U LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005161AM24
RA File Number	06AX04000040 AM24
Licence No and Date	0611002150/21/08/2023
Norms Committee Decision: The Committee considered this case as per agenda and noted that the export and import items are defence related items. Hence, the Committee decided to refer the case to SCOMET division for their comments as to whether these items cover under SCOMET items. Case stands deferred.	

Case No.	186 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005191AM24
RA File Number	05AX04001397 AM24
Licence No and Date	0511020553/23/08/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	187 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005208AM24

RA File Number	03AX04002189 AM24
Licence No and Date	0311026562/23/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	188 / NC/1/MEET/Nov/202324/17		
Case Status	Case Approved		
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023		
HQ File Number	HQRNORM APPLY 00005264AM24		
RA File Number	34AX04000401 AM24		
Licence No and Date	3411004056/28/08/2023		
Norms Committee Decision:			
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) dated 14.12.2023, as under:			
Export Item FRP ROTAR BLADE LM 83.3 P 2 33.0 NOS			
(Net weight per Blade) 23,804.0 Kg +/- 3 %			
Import item			
SL. NO	SL.NO OF ADV.AUTH.	QTY ALLOWED	
1	1,6-24,27-42,45,51-53,65-68,98-103,117,118,170,172	Components, allowed as per G.N.4	
2.	43,44,80-83,85-87,108,115,181,188,192,194,196-200	Consumables Qty as applied for Value altogether restricted to 1.5 % of FOB Value	
3.	Rest of the items	As applied for	

RA concerned may take suitable consequential action accordingly.

Case No.	189 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	BOTIL OIL TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005267AM24
RA File Number	05AX04001302 AM24
Licence No and Date	0511020615/28/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	190 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005272AM24
RA File Number	09AX04000449 AM24
Licence No and Date	0911005691/28/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	191 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	KARMEN INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005289AM24
RA File Number	04AX04000412 AM24

Licence No and Date	0411005928/29/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	192 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005302AM24
RA File Number	03AX04002448 AM24
Licence No and Date	0311026723/29/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	193 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	P P ROLLING MILLS MFGING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005305AM24
RA File Number	05AX04001457 AM24
Licence No and Date	0511020698/29/08/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	194 / NC/1/MEET/Nov/202324/17
Case Status	Case Approved
Party Name	MARELLI TALBROS CHASSIS SYSTEMS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023

and Date	
HQ File Number	HQRNORM APPLY 00005420AM24
RA File Number	05AX04001584 AM24
Licence No and Date	0511020756/04/09/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms on the basis of similar case of AA No. 0511015035 as per comments of MHI dated 13.12.2023, as under: i. Import item Solid Bush may be allowed net-to-net under GN-4 with accountability clause to manufacture of Rear Toe Link (Auto Parts). RA concerned may take suitable consequential action accordingly.	

Case No.	195 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00005520AM24
RA File Number	34AX04000452 AM24
Licence No and Date	3411004100/08/09/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	196 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	BIRLA PRECISION TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006038AM24
RA File Number	03AX04003001 AM24
Licence No and Date	0311027629/05/10/2023

Norms Committee Decision:

The Committee considered the case as per agenda and **decided to call** for the following information from the applicant as per comments of concerned TE:

- i. Specific size of import items vis-à-vis size of export items
- ii. Tax invoice of sale of scrap in last 3 years.
- iii. Bill of entry for CIF value of tem of import.
- iv. Weight of each Export Product,
- v. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
- vi. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case stands deferred.

Case No.	197 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	JYOTI PLASTIC WORKS P LTD
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006049AM24
RA File Number	03AX04003044 AM24
Licence No and Date	0311027638/05/10/2023

Norms Committee Decision:

The committee considered the case as per agenda and noted that a deficiency letter dated 23.11.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue **the final reminder** to the applicant to submit the requisite information within 15 days.

Case stands deferred.

Case No.	198 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006056AM24
RA File Number	05AX04001553 AM24
Licence No and Date	0511021362/05/10/2023
Norms Committee Decision:	
Case referred to MSME for examination and comments.	

Case No.	199 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	ELECTROSPARK ENCLOSURES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006078AM24
RA File Number	33AX04000063 AM24
Licence No and Date	3311001556/06/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	200 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	GALVA DECO PARTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006093AM24
RA File Number	52AX04000194 AM24

Licence No and Date	5211005932/09/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	201 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	GALVA DECO PARTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006094AM24
RA File Number	52AX04000195 AM24
Licence No and Date	5211005933/09/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	202 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	RAVI TECHNOFORGE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006099AM24
RA File Number	24AX04000258 AM24
Licence No and Date	2411002827/09/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	203 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023

and Date	
HQ File Number	HQRNORM APPLY 00006107AM24
RA File Number	09AX04000561 AM24
Licence No and Date	0911005912/09/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	204 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006108AM24
RA File Number	09AX04000562 AM24
Licence No and Date	0911005913/09/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	205 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006150AM24
RA File Number	05AX04001774 AM24
Licence No and Date	0511021451/10/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	206 / NC/1/MEET/Nov/202324/17
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Case Status	Case Deferred
Party Name	MASK IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006154AM24
RA File Number	05AX04001864 AM24
Licence No and Date	0511021455/10/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	207 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	GEECY ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006158AM24
RA File Number	03AX04003142 AM24
Licence No and Date	0311027789/11/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	208 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	ENGINEERED POLYMERS (INDIA) PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006159AM24
RA File Number	07AX04001073 AM24
Licence No and Date	0711009421/11/10/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 23.11.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant	

to submit the requisite information within 15 days.

Case stands deferred.

Case No.	209 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	FAZE THREE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006166AM24
RA File Number	03AX04003102 AM24
Licence No and Date	0311027800/11/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	210 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	VITECH HEAVY EQUIPMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006171AM24
RA File Number	03AX04003109 AM24
Licence No and Date	0311027809/11/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	211 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	GARTECH EQUIPMENTS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023

and Date	
HQ File Number	HQRNORM APPLY 00006210AM24
RA File Number	31AX04000191 AM24
Licence No and Date	3111002703/12/10/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 23.11.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days.	
Case stands deferred.	

Case No.	212 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006226AM24
RA File Number	08AX04001330 AM24
Licence No and Date	0811009647/13/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	213 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006228AM24
RA File Number	08AX04001331 AM24
Licence No and Date	0811009649/13/10/2023
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	214 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006229AM24
RA File Number	08AX04001332 AM24
Licence No and Date	0811009650/13/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	215 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006234AM24
RA File Number	09AX04000612 AM24
Licence No and Date	0911005977/13/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	216 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	NASMYTH ASIA (IN) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006251AM24
RA File Number	07AX04001105 AM24

Licence No and Date	0711009465/13/10/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of concerned TE: 1. Detailed technical notes on the manufacturing process including the relevant flow sheet. 2. Detailed technical drawings with the dimensions of each export product and catalogue, if any, may also be furnished. 3. Starting from the specification of the export product, basic calculation as to how raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings, etc. 4. What is the form of Stainless-Steel Alloy, CRES Alloy, Titanium Alloy, and Aluminium Alloy? Is it in the form of blanks? Is it in numbers or Kgs? If in numbers, how much quantity of import? Also, furnish the total weight of the blanks. Please clarify. Case stands deferred.	

Case No.	217 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	PACIFIC TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006259AM24
RA File Number	03AX04002463 AM24
Licence No and Date	0311027896/16/10/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	218 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006275AM24
RA File Number	03AX04003236 AM24

Licence No and Date	0311027928/16/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	219 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006303AM24
RA File Number	03AX04003284 AM24
Licence No and Date	0311027950/17/10/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 23.11.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant to submit the requisite information within 15 days. Case stands deferred.	

Case No.	220 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006311AM24
RA File Number	03AX04003285 AM24
Licence No and Date	0311027966/17/10/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 23.11.2023 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to issue the final reminder to the applicant	

to submit the requisite information within 15 days.

Case stands deferred.

Case No.	221 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006326AM24
RA File Number	09AX04000640 AM24
Licence No and Date	0911006026/18/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	222 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006327AM24
RA File Number	09AX04000638 AM24
Licence No and Date	0911006027/18/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	223 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023

and Date	
HQ File Number	HQRNORM APPLY 00006328AM24
RA File Number	09AX04000639 AM24
Licence No and Date	0911006028/18/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	224 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	NATRON EQUIPMENT & SPARES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006342AM24
RA File Number	05AX04002138 AM24
Licence No and Date	0511021620/18/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	225 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006344AM24
RA File Number	31AX04000182 AM24
Licence No and Date	3111002729/18/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	226 / NC/1/MEET/Nov/202324/17
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Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006345AM24
RA File Number	31AX04000175 AM24
Licence No and Date	3111002730/18/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	227 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	AUTOFIT CAR INTERIORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006346AM24
RA File Number	10AX04000205 AM24
Licence No and Date	1011002080/18/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	228 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	MASK IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006365AM24
RA File Number	05AX04002148 AM24
Licence No and Date	0511021653/19/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	229 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	NASMYTH ASIA (IN) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00006998AM24
RA File Number	07AX04001319 AM24
Licence No and Date	0711009776/23/11/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	230 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00007026AM24
RA File Number	03AX04003857 AM24
Licence No and Date	0311028903/24/11/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	231 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	VARICON PUMPS & SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00007062AM24
RA File Number	04AX04000750 AM24
Licence No and Date	0411006469/28/11/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and **decided to call** for the following information from the applicant as per comments of concerned TE:

- i. Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product (s).
- ii. Bifurcated quantities of components to be accounted for in the resultant product and the requirement of components as spares. Raw Materials/Consumables.
- iii. Details of import item “charging kit” and its use in the export items.
- iv. Details of other items imported or indigenous proposed to be used in the export items as the export items are ‘pumps’ and ‘pumps’ are also proposed to be imported.

Case stands deferred.

Case No.	232 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	ORICON ENTERPRISES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00007108AM24
RA File Number	03AX04003889 AM24
Licence No and Date	0311029001/30/11/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	233 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00007142AM24
RA File Number	03AX04003734 AM24
Licence No and Date	0311029044/01/12/2023
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	234 / NC/1/MEET/Nov/202324/17
Case Status	Case Deferred
Party Name	SURAJ HINGES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202324/ 17 and 15/12/2023
HQ File Number	HQRNORM APPLY 00007157AM24
RA File Number	05AX04002589 AM24
Licence No and Date	0511022419/01/12/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

RECOMMENDATION IN RESPECT OF M/s CARCLO TECHNICAL PLASTICS 100% EOU UNIT,BANGLORE

The team consisting of following officers visited plant of M/s Carclo Technical Plastics on 01.09.2023

1. Shri Hardeep Singh,Additional Director General of Foreign Trade
2. Shri V.C.Agrawal,Consultant ,DGFT
3. Shri S.K.Bhatnagar,Consultant,DGFT

Carclo Technical Plastics a 100 % EOU is engaged in manufacturing of precision injection molded plastic components for various applications. Presently plastic molded components for ATM machines were being manufactured. The firm has applied for fixation of wastage norms to manufacture these items. Imported raw materials to manufacture these items include various types of plastic molding compounds.

Discussions were held with senior officers of the company. Power point presentation was also made on activities of the company and its achievements. It was informed that they are using 2 cavity molds due to low volumes. When volumes increase more cavity molds will be used to reduce wastage. Wastage generated also depends on weight of components produced and following details were given:

Average weight of component (in gms)	Average wastage during process(in gms)
Up to 50 gms	3.15

Above 50 gms and up to 100 gms	12.89
Above 100 gms and up to 150 gms	12.86
Above 150 gms and up to 200 gms	1.8
Above 200 gms and up to 250 gms	19.29
Above 250 gms and up to 300 gms	4
Above 300 gms and up to 330 gms	20

It was observed that scrap generation is not in descending order, to which it was clarified that it is due to less number of components in slabs where wastage is higher. As there is scope of reduction of scrap, wastage as per above table is recommended, subject to recovery on sale of scrap as per the policy, for a period of 3 years.

RECOMMENDATION IN RESPECT OF M/s DYNAMATIC TECHNOLOGIES LIMITED, BANGALORE 100% EOU.

The team consisting of following officers visited plant of M/s Dynamatic Technologies Ltd. Bangalore on 1st September 23

1. Shri Hardeep Singh, Additional Director General of Foreign Trade
2. Shri V.C.Agrawal, Consultant ,DGFT
3. Shri S.K.Bhatnagar, Consultant,DGFT

Dynamatic Technologies Ltd. located at Aerospace Park Bangalore is a 100 % EOU and is engaged in manufacture of aircraft components and the sub-assemblies thereof. The firm has applied for fixation of wastage norms to manufacture these items. Imported raw materials to manufacture these items include plates/billets, bars, sheets and tubes of aluminum alloy and alloy steel.

Discussions were held with senior officers of the company. Presentation was also made on the activities of the company and its achievements.

It was observed that due to limitations of operations which can be performed on raw material due to critical use of components in aerospace industry, single piece of raw material is used to manufacture a single component. As lot of machining is required to be done, wastages are very high and recovery value is very low.

Various components along with their input raw materials were displayed, giving details of wastage generated during manufacturing. Assembly of components into sub-assemblies was also seen. It was informed that wastage has been reduced over a period of time and in future also they intend to reduce wastage by improving the layout of cutting blank and optimizing size of raw material.

As per the data furnished by the firm, technical committee accepted the wastage as per actual basis, on various components manufactured by Aluminum alloys & Alloy steels plates/sheets/Billets, subject to the condition of 10% recovery on Aluminum Alloys and 5% recovery on Alloy steels, for manufacturing of aircraft components for a period of 3 Years.
